

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5843
ANSWERED ON:02.05.2013
INDIRA AWAS YOJANA
Singh Shri Ganesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the schemes being run by the Government under Indira Awas Yojana (IAY) across the country;
- (b) the details of the proposals submitted thereunder by various States particularly by Madhya Pradesh during the last three years and the current year;
- (c) whether the said proposals are still lying pending with the Union Government;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which the said proposals are likely to be sanctioned?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

(a)to(e): Indira Awaas Yojana, a Centrally Sponsored Scheme is being implemented in the rural areas of all States/UTs (except Delhi and Chandigarh) with the aim to provide financial assistance to rural BPL households for construction of dwelling units. This is an ongoing allocation based scheme not a project based scheme. Funds under the Scheme are released to States in accordance with pre-determined criteria. Under the scheme, funds are released in two instalments. The first instalment is released in the beginning of the financial year and the second and the last installment is released after receipt of the proposal from Districts/States along with Utilization Certificate and Audited Accounts in respect of funds released as first instalment. As and when the proposals for second instalment along with required documents are received, the funds are released immediately. During, the last year 2012-13, all the 50 districts of Madhya Pradesh submitted the proposals for second instalments and the second instalment was released to 39 districts. Second instalment could not be released to remaining 11 districts of the State due to non-receipt of required documents. A Statement showing the .State-wise, year-wise Central funds released under IAY including Madhya Pradesh during the last three years is given at Annexure.